

**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**FAO No. 2697 of 2005 (O&M)**

Meena Kumari and ors.

..... Appellants

V/s

Ramesh Chand & ors.

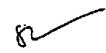
..... Respondents

**2. Dinesh Chand Yadav son of Suraj Bhan Yadav, r/o RC-7A, Defence Enclave Mohan Garden, Uttam Nagar, New Delhi-58. (Owner of the offending vehicle no. RJ-14-G-2809).**

Whereas it is proved to the satisfaction of this Court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued this publication under Order 5 Rule 20 CPC against him to appear in this Court on **09.07.2019(Actual)** personally or through someone authorized by law to act for them/him or an Advocate of this Court to defend the above noted case, failing which it will be heard and decided ex-parte.

Given under my hand and the seal of this Court on

03/05/19

  
Superintendent (Judl.),  
For Registrar (Judicial)

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Scanning Clerk